CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No.392/2012 & 912/2012

Wednesday, this the 27th day of July, 2016

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member

O.A No.392/2012

- 1. N.A Lakshmi
 W/o.Late Krishnan Kutty
 Padijarekkarapadi House
 Nadipurath
 Cheruthuruthi, Trissur
- 2. P.K.Jyothilakshmi
 D/o.Late Krishnan Kutty
 Padijarekkarapadi House
 Nadipurath, Cheruthuruthi, Trissur
- 3. C.K.Bindu
 D/o.Late Krishnan Kutty
 Padijarekkarapadi House
 Nadipurath, Cheruthuruthi, Trissur
- 4. C.K.Beena
 D/o.Late Krishnan Kutty
 Padijarekkarapadi House
 Nadipurath, Cheruthuruthi, Trissur

Applicant

(By Advocate - Mr. U Balagangadharan)

Versus

- The Senior Divisional Personnel Officer Southern Railway Divisional Offices Palakkad – 678 002
- The Divisional Railway Manager Southern Railway Divisional Office Palakkad – 678 002
- 3. The Chief Personnel Officer

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Southern Railway
Head Quarters Office, Park Town
Chennai – 600 003

- The General Manager
 Southern Railway
 Head Quarters
 Park Town, Chennai 600 003
- 5. Manikandan S/o.Ratanakumari Padinjarekkarapady House Nedumpara P.O Cheruthuruti, Trissur – 679 531

Respondents

(By Advocate – Mr.T.K.Biju(Manjinikara) for R5, Mr.Thomas Mathew Nellimoottil for R 1-4)

O.A No.912/2012

- Rathnakumari.K
 W/o late K.S.Krishnankutty
 Padinjarekkarapadi House, Nedumpura P.O
 Cheruthuruthy, Thrissur District 679 531
- 2. Manikandan P.K S/o.Rathnakumari Padinjarekkarapadi House Nedumpura P.O Cheruthuruthy, Thrissur District-679 531

Applicants

(By Advocate – Mr. T. K. Biju (Manjinikara))

Versus

- 1. Southern Railway, Head Quarters,
 Park Town, Chennai-600 003 represented by its
 General Manager
- 2. The Divisional Railway Manager, Southern Railway Divisional Office, Palakkad 678 002
- 3. The Senior Divisional Personnel Officer Southern Railway, Palakkad Division Palakkad 678 002
- 4. N.A Lakshmi
 Padijarekkarapadi House
 Nadipurath

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Cheruthuruthi, Trissur-679 531

- P.K.Jyothilakshmi
 Padijarekkarapadi House
 Nadipurath, Cheruthuruthi, Trissur-679 531
- 6. C.K.Bindu
 Padijarekkarapadi House
 Nadipurath, Cheruthuruthi, Trissur-679531
- 7. C.K.Beena
 Padijarekkarapadi House
 Nadipurath, Cheruthuruthi, Trissur-679531 Respondents

(By Advocate - Mr.U.Balagangadharan for R 4-7, Mr.Thomas Mathew Nellimoottil for R 1-3)

These Original Applications having been heard on 27.7.2016, the Tribunal on the same day delivered the following:

ORDER (ORAL)

By Hon'ble Mr.U.Sarathchandran, Judicial Member

Learned counsel appearing on both sides including the counsel for the party respondents, Mr.Sinu G Nath, ACGSC representing Mr.T.K.Biju, are present. It was submitted by counsel appearing on both sides that the matter in this case has been settled mutually between the applicants in both the cases and that it has been agreed that 4th applicant in O.A 392/2012 can be considered by the official respondents for appointment on compassionate grounds on account of the death of Late Shri.Krishnan Kutty who was an employee under the respondent Railway. This submission made by counsel appearing on both sides and the first applicant in O.A 392/2012 and

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applicant no.2 in O.A 912/12 is recorded and the Original Applications are closed accordingly.

- Respondent Southern Railway is directed to take in to consideration of the above settlement and to consider applicant no.4 in O.A 392/12 for appointment on compassionate grounds. The aforesaid exercise shall be completed by the respondent Railway within two months from the date of receipt of a copy of this order.
- 3 The Original Application is disposed of as above. No costs.

(U.SARATHCHANDRAN) JUDICIAL MEMBER